

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Relevant Particulars		
1.	Name of corporate debtor	WALL ROCK INFRAHOME PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	19/08/2014
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies -Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70109DL2014PTC270537
5.	Address of the registered office and principal office (if any) of corporate debtor	301, Neelkanth Chamber II, Plot No.14, Local Shopping Complex, Saini Enclave, Delhi-110092
6.	Insolvency commencement date in respect of corporate debtor	17/12/2019 (Copy of the order made available to IRP on 07.01.2020)
7.	Estimated date of closure of insolvency resolution process	14.06.2020 (Being 180 days from commencement of CIRP)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Vijay Kumar Gupta IBBI/IPA-001/IP-P00262/2017-18 /10500
9.	Address and e-mail of the interim resolution professional, as registered with the Board	408, New Delhi House, 27 Barakhamba Road, Connaught Place, New Delhi-110001. vk Gupta2004@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	408, New Delhi House, 27 Barakhamba Road, Connaught Place, New Delhi-110001. vijaykumargupta.ip@gmail.com vk Gupta2004@yahoo.co.in
11.	Last date for submission of claims	21.01.2020 (As the copy of order made available to IRP on 07.01.2020, thus 14 days calculated from 07.01.2020)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allottees under real estate project (As per Information available to IRP)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1.Mr. Jitender Wadhwa Reg. No. IIBI/IPA-001/IP-P00877/2017-2018/11474 2.Mr. Deepak Kumar Tulsian Reg. No. IIBI/IPA-001/IP-P-01855/2019-2020/12898 3. Mr. Naresh Kumar Goel Reg.No.IBBI/IPA-002/IP-N00696/2018-2019/12323



14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Relevant Forms available at- https://ibbi.gov.in/home/downloads b) ibbi.gov.in/ips-register/registered-ips
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FOR THE ATTENTION OF THE CREDITORS OF WALL ROCK INFRAHOME PRIVATE LIMITED

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Wall Rock Infrahome Private Limited on 17.12.2019 (copy of order received by IRP on 07.01.2020)

The creditors of Wall Rock Infrahome Private Limited, are hereby called upon to submit their claims with proof on or before 21.01.2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No.12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class of allottees under real estate project in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional :
Place : New Delhi
Date : 09.01.2020

Vijay Kumar Gupta

